

Government of India during this period a little over 12,000 tonnes of indigenous wheat.

IMPORT OF FOODGRAINS

65. SHRI K. C. BAGHEL:
SHRI G. R. PATIL:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity and the import prices of foodgrains imported, country-wise, during the last 3 years;

(b) the prices per quintal charged by the Centre from consumers in the Centrally administered areas; and

(c) the element of subsidy, if any, per quintal?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHAB SHINDE): (a) The required information for the years 1963-64 to 1965-66 is given in the enclosed statement (Statement I). [See Appendix LIX, Annexure No. 3].

(b) Foodgrains are not issued direct to consumers from Central stocks in the Centrally administered areas. These are issued to the concerned Administration who distribute them further to consumers through fair price shops, ration shops, etc. A statement (Statement II) is, however, attached indicating the issue price of foodgrains to various Centrally administered areas. [See Appendix LIX, Annexure No. 4].

(c) A statement (Statement III) giving the required information is attached. [See Appendix LIX, Annexure No. 5].

IMPORT OF MANURE

66. SHRI K. C. BAGHEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that a large quantity of manure was imported during the last three years;

(b) if so, the quantity of manure imported (country-wise and year-wise); and

(c) the total amount of foreign exchange involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHAB SHINDE): (a) Presumably the reference is to import of bulky organic manures. Imports of such manures are not being made, as these are indigenously produced.

(b) and (c) Do not arise.

GRANTS TO NATIONAL COOPERATIVE UNION OF INDIA

67. SHRI G. R. PATIL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total amount of grants made to the National Cooperative Union of India during the years 1963-64, 1964-65, 1965-66 and 1966-67; and

(b) whether it is a fact that the demands of the National Cooperative Union are not adequately met by the Government and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHAB SHINDE): (a) The Ministry of Food, Agriculture, Community Development and Cooperation have given the following grants to National Cooperative Union of India:

		Rs.
1963-64	.	3,03,193.05
1964-65	.	3,78,399.94
1965-66	.	4,00,000.00
1966-67	.	4,61,000.00

(b) The demands of the National Cooperative Union of India are met after taking into account its past performance and actual requirements. The grants are available to the N.C.U.I. for purposes of the supervision of the programme of member education, training of member-education instructors, preparation of publications and educational material etc.

TARGET FOR PROCUREMENT OF FOODGRAINS

68. SHRI G. R. PATIL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the target fixed by Government for procurement of foodgrains by the various States during 1966-67; and

(b) the crop-wise procurement made so far by each State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) No precise target for procurement of foodgrains during 1966-67 has so far been fixed by the Government.

(b) A statement showing procurement of foodgrains made so far during 1966-67 crop year is attached. [See Appendix LIX, Annexure No. 6].

HINDI KNOWING EMPLOYEES

69. SHRI JAGAT NARAIN: Will the Minister of LAW be pleased to state:

(a) the number of Class I, II, III and IV officers in his Ministry at present;

(b) out of them what is the number of Hindi knowing employees in each class; and

(c) the number of employees at present learning Hindi under the Government scheme for teaching of Hindi to Government employees?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHAVAN):

(a) Class I	86
Class II	180

Class III	200
Class IV	170
(b) Class I	28
Class II	108
Class III	160
Class IV	157*

*The Class IV employees are not included in the Hindi Teaching Scheme. However, there are 20 persons among them who are qualified in Hindi upto the Matric standard. The remaining 137 can read and write Hindi.

(c) 28.

खाद्यान्नों की कमी

70. श्री विमलकुमार मन्नालालजी चौरडिया: क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि 1966 में सूखे, चूहों के आतंक आदि से किन-किन राज्यों तथा संघ राज्य-क्षेत्रों में खाद्यान्नों की कितनी कमी पड़ी गई थी ?

†[SHORTAGE OF FOODGRAINS

70. SHRI V. M. CHORDIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state the names of the States and the Union Territories which ran short of foodgrains in the year 1966 because of drought, rat menace, etc. and the quantity of foodgrains by which each of them ran short?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री अण्णा साहेब शिंदे): 1966 में अभूतपूर्व सूखा पड़ने के कारण हरियाणा सहित पंजाब को छोड़ कर, सभी राज्यों में कुल मिलाकर खाद्यान्नों की कमी थी, यद्यपि इनमें से कुछ राज्यों में कोई कोई

भारत में खाद्यान्नों की खपत का कोई वैज्ञानिक सर्वेक्षण न होने के कारण किसी वर्ष विशेष में किसी राज्य की आवश्यकताओं का ठीक ठीक अनुमान लगाना सम्भव नहीं

†[] English translation.